IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. 66(ND)/2016

IN	THE	MAT	TER	OF:

Sh. Rajesh Gupta

.....Petitioner

V.

M/s. Bharat Insecticides Ltd. & Ors.

.....Respondents

SECTION:

UNDER SECTION 397-398 of the Companies Act

Order delivered on 24.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s)

:

For the Respondent(s)

Shri Krishnendu Dutta, Shri Rishi Sood,

Shri Rohan Malik, Ms. Lakshmi Gurung and

Ms. Easha Kadian, Advocates

ORDER

List along with C.P. No. 64(ND)/2016.

(CHIEF JUSTICE M.M. KUMAR)

Sd/-

PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

24.07.2017 Vineet